

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 133 of 2016 (SZ)

Applicant(s)

Olympia Tech Park (Chennai)
Pvt.Ltd., Chennai, rep. by its
Director Chandrakant Kankaria

Vs.

Respondent(s)

- 1.State of Tamil Nadu,
Rep. by its Secretary, Municipal
Admn & Water Supply Dept. Fort St.
George, Chennai
2. The Chief Secretary to Govt
Dept. Of Environment & Forests
Chennai
3. Member Secretary, Tamil Nadu
Pollution Control Board, Chennai
4. District Collector, Kancheepuram
5. The Director, Tamil Nadu Town &
Country Planning Board, Chennai
6. The Director, Dept of Environment
Chennai
7. Assist. Commissioner, The Greater
Chennai Corpn., Chennai
8. Superintending Engineer, Solid
Waste Management Dept, Chennai
9. The Director of Town Panchayats
Chennai
10. Thiruneermalai Town Panchayat
Rep. by Executive Officer
11. The District Environmental Engineer
Tamil Nadu Pollution Control Board
Chennai
12. Superintending Archeologist,
Chennai
13. The Chief Engineer, PWD, Chennai
14. B. Madhu Sudhana Reddy

Legal Practitioners for Applicant(s)

M/s.C.T. Murugappan
S.P. Vijayaraghavan
G. Thanigaivel

Legal practitioners for respondent(s)

M/s.Abdul Saleem & S.Saravanan for R10
Mr. M.K. Subramanian
And Velmani for R2, R4, R6
Mr.E.Manoharan for R1, R5, R9, & R13
Smt. Yasmeen Ali for R3 & R11
Mr.R.Surya Prakash for R7 & R8

Note of the Registry	Orders of the Tribunal
Item No.11	<p data-bbox="414 403 738 443">Date: 9th August, 2017</p> <p data-bbox="414 470 1258 591">Pleadings completed. Post the application for hearing on 14.9.2017</p> <p data-bbox="917 698 1380 779">.....,JM (Justice Dr.P.Jyothimani)</p> <p data-bbox="917 913 1380 994">.....,EM (Shri P.S. Rao)</p>

